

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAMMU BENCH, JAMMU**

Hearing through video conferencing



**C.P./61/26/2020
in
O.A. No. 61/735/2020**

This the dated 15th day, Tuesday of December, 2020

**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)
HON'BLE MR. ANAND MATHUR, MEMBER (A)**

Arun Kumar Gupta, age 58 years
S/o. Late Shri Kulbhushan Gupta,
R/o. Plot No. 226, Rehari Colony,
Jammu.Applicant
(Advocate: Mr. Ashish Sharma)

Versus

Smt. Vivek Sharma,
Director,
Animal Husbandry,
Talab Tillo, Jammu.
....Respondents
(Advocate: Mr. Amit Gupta, AAG)

O R D E R [O R A L]

Delivered by Hon'ble Mr. Anand Mathur, Member (A): -



Learned counsel for the applicant submits he wishes to withdraw the application.

In any case, we have perused the record. It is seen that no case of violation of the court order by the respondents has been made out. Accordingly, the C.P. is dismissed. Notice, if any, already issued stands discharged.

(ANAND MATHUR)
MEMBER (A)

(RAKESH SAGAR JAIN)
MEMBER (J)

asvs